

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY 2020 / 21ST VAISAKHA, 1942

BA NO.2407 OF 2020

(Crime No. 669 of 2020 of Thiruvalla Police Station, Pathanamthitta District)

PETITIONER/Sole Accused:-

Limi Mathew
Aged 38 years
S/o Mathew
Srampimanayil Veedu
Near St, Mary's Church,
Others West, Thiruvalla,
Pathanamthitta District – 689551

By Adv. Raajesh S. Subrahmanian
V.R.Rajesh

RESPONDENTS/State:-

1. The State of Kerala,
Represented by its Public Prosecutor,
High Court of Kerala, Ernakulam-682031.
2. Sub Inspector Of Police
Thiruvalla Police Station
Pathanamthitta District - 689101

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 11.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

P.V.KUNHIKRISHNAN, J

B.A.No.2407 of 2020

Dated this the 11th day of May, 2020

O R D E R

The counsel for the petitioner submitted that, he wants to withdraw the bail application because, he wants to produce some of the documents. He prays for liberty to move the bail application after vacation. Therefore, this bail application is dismissed as withdrawn with liberty to the petitioner to move this bail application after vacation, when the regular court starts sitting

P.V.KUNHIKRISHNAN, JUDGE